

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	IDact of S10 23/2018 (EVIDENCE)		M/s Tamura Elcomphoniles Technologies Private Limited Vs The Chief Secretary, Tamura Elcomphonics Employees Association	a
2	R.A. 79/2019 (FOR OBJECTION)		Krishna murthy Vs B.V.Nagaratnamma	D.P.Kirankumar
3	A.S. 1/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lakshmanraju Vs M/s Kapil Chits(K) Pvt.Ltd.	K.S.S. Venkatarangaiah M.C
4	IDact of S10 12/2019 (Respondent evidence)		Rajanna Vs M/s H and R Johnson(India) Limited.,(A Division Prism Sement Limited),.	a B.K.V.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
()				
<u>11.00 AM to 02.00PM</u>				
OBJECTIONS				
1	CrI.Misc. 1131/2020 (BAIL)		GANGADHARAI AH Vs CHELUR POLICE STATION	Keerthi raj V
2	SC 58/2017 (ARGUMENTS)		Huliyurdurga Police station Vs Ramalingaiah Raja	Public Prosecutor
3	SC 68/2017 (EVIDENCE)		Kallambella Police station Vs Wasimkhan	Public Prosecutor
4	SC 120/2018 (JUDGEMENT)		Amruthur Police Station Vs Manjunatha @ Lokesha	Public Prosecutor
5	SC 141/2018 (ARGUMENTS)		Huliyurdurga Police station Vs Panchaiah N.D.	Public Prosecutor
6	SC 148/2018 (ARGUMENTS)		Jayanagara Police station Vs Rajaram alias Auto Raja	Public Prosecutor
7	SC 89/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Tumkur Town Police Station Vs Mumthaz ahamd	Public Prosecutor
8	SC 127/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Koratagere police station Vs Lakshminarayanappa	Public Prosecutor
9	SPL.C 413/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Koratagere police station Vs Lakshminarayanappa	Public Prosecutor
10	CrI.Misc. 1252/2019 (FOR ENQUIRY)		Syed Ismail Vs Women Police Station	Public Prosecutor
11	CrI.Misc. 1253/2019 (FOR ENQUIRY)		Abdul Ghani Vs Women Police Station	Public Prosecutor
12	SC 23/2020 (JUDGEMENT)		Tumkur Town Police Station Vs Siddiq Pasha	Public Prosecutor

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13	SPL.C 27/2020 (JUDGEMENT)		Tumkur Town Police Station Vs Siddiq Pasha	Public Prosecutor
14	SC 46/2020 (APPEARANCE OF ACCUSED)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
15	SPL.C 54/2020 (APPEARANCE OF ACCUSED)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
ARGUMENTS ON PROSECUTION SIDE				
16	SPL.C 5/2020 (ARGUMENTS)		Naveen P S Geology Mines and Geologist Department Vs B K Rekha	Public Prosecutor
EVIDENCE ON PROSECUTION				
17	SC 1/2017 (EVIDENCE)		Bangalore Rural Railway Police Station Vs Shyam	Public Prosecutor
18	SC 131/2019 (EVIDENCE)		New Extension Police Station Vs Lakshmi Narasamma	Public Prosecutor
FIXING THE DATE FOR TRIAL				
19	SC 80/2019 (EVIDENCE)		Women Police Station Vs Shivakumar	Public Prosecutor KNB
HEARING BAIL APPEAL				
20	CrI.Misc. 1123/2020 (BAIL)		Raju Vs Kora Police station	T.S.Janardhana
OBJECTIONS				
21	CrI.Misc. 1132/2020 (BAIL)		Amanulla Khan Vs Hebbur Police station	Krishnappa C S
SUMMONS TO ACCUSED				
22	SC 57/2020 (APPEARANCE OF ACCUSED)		Koratagere police station Vs Anil Kumar	Public Prosecutor
23	SPL.C 66/2020 (APPEARANCE OF ACCUSED)		Koratagere police station Vs Anil Kumar	Public Prosecutor

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24	SC 69/2020 (APPEARANCE OF ACCUSED)		Koratagere police station Vs Ramakrishna	Public Prosecutor
25	SPL.C 78/2020 (APPEARANCE OF ACCUSED)		Mines and Geology Department Tumkur Vs Ramakrishna	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 137/2019 (HBC)		Tilak Park Police station Vs Towfik @ Towfik Ulla Khan	Public Prosecutor
2	SC 36/2020 (HBC)		Chandrashekarpura Police Station Vs Ravi @ Ravikumar	Public Prosecutor
3	SPL.C 560/2016 (EVIDENCE)		Bescom Vigilane Police Vs Jamuna	Public Prosecutor
4	SC 121/2017 (ARGUMENTS)		Women Police Station Vs Hameed Pasha	Public Prosecutor
5	SC 126/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Sira Police Station Vs Naveen Kumar (Abated)	Public Prosecutor
6	SC 83/2018 (EVIDENCE)		Tumkur Rural Police Station Vs Mangalamma	Public Prosecutor
7	SC 121/2018 (EVIDENCE)		Amruthur Police Station Vs Manjunatha @ Lokesha	Public Prosecutor
8	SC 42/2019 (HEARING)		Kyathasandra Police Station Vs Kantharaju M alias Kantha	Public Prosecutor
9	SPL.C 158/2019 (EVIDENCE)		Bescom Vigilance Police station Vs Dayananda	Public Prosecutor
10	CrI.Misc. 728/2019 (ARGUMENTS)		Suo-Moto-by-Court(P N Halli Police) Vs Madanayaka	Public Prosecutor
11	SC 122/2019 (HEARING)		Kyathasandra Police station Vs Lokesh	Public Prosecutor
12	CrI.Misc. 1119/2020 (FOR OBJECTION)		Ramalingaiah Vs Huliyurdurga Police station	Vasu H G
13	CrI.Misc. 1127/2020 (FOR OBJECTION)		Suresha N. Vs Excise Police station Tumkur	Shivashankar
14	CrI.Misc. 1130/2020 (FOR OBJECTION)		Gangambike S. Vs Excise Police station Tumkur	Jagadeesh D A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 166/2011 (ARGUMENTS)		ERANNA Vs SRIGANGAPPA	
Cases listed below are adjourned due to Covid 19				
2	M.V.C. 629/2019 (EVIDENCE)	27-01-2021	Sudha.T Vs Anil.D.Souza	C.S.Kumaraswamy
3	M.V.C. 630/2019 (EVIDENCE)	27-01-2021	B.Sadasivaiah @ Sadashiva Vs Anil.D.Souza	C.S.Kumaraswamy
4	M.V.C. 631/2019 (EVIDENCE)	27-01-2021	Nalini Vs Anil.D.Souza	C.S.Kumaraswamy
5	M.V.C. 632/2019 (EVIDENCE)	27-01-2021	Bhoomika.B.S Vs Anil.D.Souza	C.S.Kumaraswamy
6	M.V.C. 633/2019 (EVIDENCE)	27-01-2021	Somashekar.M.C Vs Anil.D.Souza	C.S.Kumaraswamy
7	EX 635/2018 (STEPS)	09-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Gangadhar H.	Lokesh T H
8	EX 636/2018 (STEPS)	09-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Rangaswamy	Lokesh T H
9	EX 125/2019 (STEPS)	09-02-2021	Mohammed Haneef Vs Gagan Siddesh D.K.	Mohamed Ahmed
10	EX 284/2019 (STEPS)	09-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Shaik Fareed	Lokesh T H
11	L.A.C. 154/2018 (EVIDENCE)	15-02-2021	Puttashamaiah Vs The Special Land Acquisition Officer	T.G.Devaraju
12	L.A.C. 155/2018 (EVIDENCE)	15-02-2021	Kantharaju Vs The Special Land Acquisition Officer	T.G.Devaraju
13	L.A.C. 156/2018 (EVIDENCE)	15-02-2021	Kempaiah Vs The Special Land Acquisition Officer	T.G.Devaraju

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14	L.A.C. 158/2017 (EVIDENCE)	16-02-2021 (11.00 AM to 02.00PM)	Paravathamma Vs Special Land Acquisition Officer	G.P.Mallikarjunaiah
15	L.A.C. 35/2018 (EVIDENCE)	16-02-2021	M. Siddalingaprasad Vs Special Land Acquisition Officer, Tumkur	B.R. Divakarswamy
16	L.A.C. 39/2018 (petition amendment)	16-02-2021	Krishnamurthy Vs The Special Land Acquisition Officer	Nijalingappa M E
17	L.A.C. 70/2018 (STEPS)	16-02-2021	The Assistant Commisioner and a The land Acquisition Officer Vs Chikkanna Shetty alias Puttaswamy Shetty	
18	L.A.C. 72/2018 (EVIDENCE)	16-02-2021	The Assistant Commissioner and a The Land Acquisition Officer Vs The Chief Executive Officer, Karnataka Waklf Board	
19	L.A.C. 77/2018 (STEPS)	16-02-2021	The Assistant Commissioner and a The Land Acquisition Officer Vs Lingaiah	
20	Civil Misc. 115/2020 (NOTICE)	16-02-2021	Special Land Acquisition officer Vs Muddappa	Henjarappa.H
21	L.A.C. 41/2017 (EVIDENCE)	19-02-2021	D.M. Ramanna Vs Special Land Acquisition officer, Tumkur	Bendrekumar T
22	L.A.C. 42/2017 (EVIDENCE)	19-02-2021	M.D. Lakshmana Vs Special Land Acquisition officer, Tumkur	Bendrekumar T
23	Civil Misc. 199/2019 (EVIDENCE)	19-02-2021	Lavanya Vs The Executive Engineer(ELC)	B.V.Vasanthakumar
24	Civil Misc. 85/2020 (STEPS)	19-02-2021	S.T.Venkateshkeerthi Vs Assistant Commissioner, Land Acquisition Officer	Vasu H G
25	Civil Misc. 130/2020 (NOTICE)	19-02-2021	Jayamma Vs Special Land Acquisition officer	Jayarangaiah P R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	Civil Misc. 131/2020 (NOTICE)	19-02-2021	Muniswamaiah Vs Special Land Acquisition officer	Jayarangaiah P R
27	Civil Misc. 132/2020 (NOTICE)	19-02-2021	B.G.Narayanappa Vs Special Land Acquisition officer	Jayarangaiah P R
28	Civil Misc. 138/2020 (await notice)	19-02-2021	Narasimharaju.D.N Vs Special Land Acquisition officer	H.C.Kumaraswamy

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<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 782/2019 (NOTICE)		Suo-Moto-by-Court(Kyathasandra PS) Vs C.Venkataramu P	Public Prosecutor
2	CRL.A 63/2018 (SETTLEMENT)		T.Shekar Vs Suvarnamma	Somashekhara B
3	SC 78/2016 (EVIDENCE)		Kunigal Police Vs Yathiraju A C Alias Yathiraja Alias Nanjundaswamy	Public Prosecutor
4	SC 86/2016 (EVIDENCE)		Tumkur Town Police Vs Ghouse Peer Alias Syed Burahan	Public Prosecutor
5	SC 104/2017 (ARGUMENTS)		Women Police Station Vs Shaik Mohammed Alias Mohammed	Public Prosecutor
6	SC 116/2017 (ARGUMENTS)		Tumkur Rural Police Station Vs Harisha Alias Kirik	Public Prosecutor
7	CRL.R.P. 49/2018 (FOR OBJECTION)		Kempegowda Vs Y V Prameela Alias Sharmila	Nagabhushana S N
8	CRL.A 23/2019 (ARGUMENTS)		Syed Inayat Vs Gubbi Police station	Natesh S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.V.C. 897/2019 (EVIDENCE)		S.S.Chikkasiddappa Vs Devaraju	Chandrashekaraiiah A S
2	M.V.C. 1038/2019 (A.D.R.)		Gangadhara.G.C Vs Siddesh.G.C	Narasimhamurthy
3	Com.O.S 2/2019 (FOR OBJECTION)		Abdul Rahiman Vs Karnataka Road Development Corporation Limited.,	Reuben Jacob
4	Com.O.S 6/2020 (await notice)		B.K.Gangadhar Vs The State of Karnataka	Harish G S
5	Com.O.S 21/2020 (NOTICE)		Syndicate Bank., Vs M/s App Biologicals	Shams
6	M.A. 7/2019 (ARGUMENTS)		Sharadamma Vs Siddagangamma	B.G.Veerendra Kumar
7	M.V.C. 544/2019 (EVIDENCE)		R.C.Basavaraju Vs T.S.Dayananda	k.Basavaraju
8	R.A. 210/2020 (NOTICE)		Sugappa Vs Kemparangamma	Rajanna K C
9	M.A. 13/2020 (NOTICE) IA/1/2020		Hanumakka Vs Kambanna	D.Lakshmiopathi
Cases listed below are adjourned due to Covid 19				
10	EX 486/2019 (Await Report)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Lingamurthy.G.K	Lokesh T H
11	EX 495/2019 (Await Report)	17-02-2021 (02.45 PM to 05.45PM)	Meenakumari @ Meena Vs The Manager, ICICI Lombard General Insurance Co.Ltd	Siddalingaiah B
12	EX 564/2019 (STEPS)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Irshad Pasha	Lokesh T H
13	EX 565/2019 (STEPS)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Jethendra Kumar	Lokesh T H

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14	EX 566/2019 (STEPS)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Afroz Khan	Lokesh T H
15	EX 567/2019 (STEPS)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Javed.R	Lokesh T H
16	EX 568/2019 (STEPS)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Nadeem Khan	Lokesh T H
17	EX 569/2019 (STEPS)	17-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Mohammed Gulab	Lokesh T H
18	Civil Misc. 355/2017 (FOR ENQUIRY)	19-02-2021 (02.45 PM to 05.45PM)	Ramaiah Vs Kudgi Transmission Ltd (KTL), Bangalore	Rajanna T
19	Civil Misc. 361/2017 (EVIDENCE)	19-02-2021 (02.45 PM to 05.45PM)	G. Nagaraj Vs Kudgi transmission Ltd, Bangalore	Rajanna T
20	Civil Misc. 362/2017 (EVIDENCE)	19-02-2021 (02.45 PM to 05.45PM)	V.R. Jayaramaiah Vs Kudgi Transmission Ltd, Bangalore	Rajanna T
21	Civil Misc. 363/2017 (EVIDENCE)	19-02-2021 (02.45 PM to 05.45PM)	G. Omkareshwara Vs Kudgi Transmission Ltd, Bangalore	Rajanna T
22	Civil Misc. 373/2017 (FOR OBJECTION)	19-02-2021 (02.45 PM to 05.45PM)	Ranganatha alias Ranganathappa Vs Kudgi Transmission Ltd (KTL) Bangalore	Rajanna T
23	Civil Misc. 374/2017 (FOR OBJECTION)	19-02-2021 (02.45 PM to 05.45PM)	G.B.Gunnaiah Vs Kudgi Transmission Ltd (KTL) Bangalore	Rajanna T
24	Civil Misc. 375/2017 (FOR OBJECTION)	19-02-2021 (02.45 PM to 05.45PM)	B. Gunnaiah Vs Kudgi Transmission Ltd (KTL) Bangalore	Rajanna T

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25	Civil Misc. 376/2017 (FOR OBJECTION)	19-02-2021 (02.45 PM to 05.45PM)	K. Gunnaiah Vs Kudgi Transmission Ltd (KTL) Bangalore	Rajanna T
26	EX 518/2019 (STEPS)	19-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Nagaraju G.H.	Niranjana Murthi E
27	EX 519/2019 (STEPS)	19-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Santhosh Kumar	Niranjana Murthi E
28	EX 520/2019 (NOTICE)	19-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Vishwanatha	Niranjana Murthi E
29	EX 570/2019 (STEPS)	19-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Nanjundappa.N	Lokesh T H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 245/2012 (JUDGEMENT)		State by Kunigal Police Vs K.R. Rangappa	Public Prosecutor
2	SC 145/2013 (JUDGEMENT)		State by Kunigal Police Vs Lakshamma	Public Prosecutor
3	Crl.Misc. 1125/2020 (NOTICE)		Yaswant, Yash @ Kulla Vs Tumkur Town Police Station	Raghavendra Y
4	Crl.Misc. 1129/2020 (NOTICE)		Ramesh Vs Handanakere Police station	Narasimhamurthy
Cases listed below are adjourned due to Covid 19				
5	SPL.C 163/2015 (EVIDENCE)	04-12-2020	Tavarekere police Vs Hanumanthappa	Public Prosecutor
6	SC 309/2012 (ARGUMENTS)	05-12-2020	Sira police Vs Mahanthesha	Public Prosecutor
7	SPL.C 248/2016 (EVIDENCE)	08-12-2020	Thirumani Police Vs Ramanji	Public Prosecutor
8	SC 63/2019 (HBC)	14-12-2020	Kora Police station Vs Gangaraju V.	Public Prosecutor
9	SPL.C 256/2017 (EVIDENCE)	14-12-2020	Kora Police Vs Mahalingaiah	
10	SPL.C 44/2017 (EVIDENCE)	30-12-2020	Tumkur Rural Police Vs Ramakrishnaiah	Public Prosecutor
11	SPL.C 188/2017 (FRAMING OF CHARGE OR PLEA)	31-12-2020	Honnavalli Police Vs Amar Singh T	Public prosecutor
12	SPL.C 124/2020 (HBC)	16-01-2021	Turuvekere Police Station Vs Ravi Aliyas N. Ravichandra Aliyas Ravikumar	P.P.

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Cases listed below are adjourned due to Covid 19				
1	M.V.C. 417/2018 (EVIDENCE)	30-12-2020	Smt. Lakshamma Vs Hanumanthaiah M.B.	Shahajabi M
2	M.V.C. 418/2018 (EVIDENCE)	30-12-2020	Hanumantharaju Vs Hanumanthaiah M.B.	Shahajabi M
3	R.A. 210/2019 (STEPS)	12-01-2021	Sandhya H.R. Vs Ramakrishnaiah	Ramesha.S.
4	R.A. 220/2019 (STEPS)	12-01-2021	Siddamma Vs Siddaraju	Jagadeesh K M
5	R.A. 242/2019 (NOTICE) IA/1/2019	12-01-2021	K.G.Narasimhamurthy Vs K.S.Subbalakshamma	Ramesha.S
6	R.A. 262/2019 (await notice) IA/1/2019	12-01-2021	I.G.Ramesha Vs H.N.Vijayalakshmi	Mahesh P
7	R.A. 276/2019 (NOTICE) IA/1/2019 IA/2/2019	12-01-2021	Narasimhamurthy Vs M.N.Madhusudhan	Sadashivaiah B
8	R.A. 58/2020 (EVIDENCE)	12-01-2021	Yogendra Kumar Vs G.C.Murugappa	Manjunatha S M
9	Civil Misc. 194/2019 (FOR OBJECTION)	22-02-2021	Thumalappa alias Thumulappa Vs KUDIGI Transmission Limited	K.Ranganathaiah
10	Civil Misc. 195/2019 (FOR OBJECTION)	22-02-2021	Rangamma Vs KUDIGI Transmission Limited	K.Ranganathaiah
11	Civil Misc. 202/2019 (FOR OBJECTION)	22-02-2021	Venkatamma Vs The Executive Engineer (ELC)	B.V.Vasanthakumar
12	Civil Misc. 203/2019 (FOR ENQUIRY)	22-02-2021	Shashikala Vs The Executive Engineer (ELC)	B.V.Vasanthakumar
13	Civil Misc. 216/2019 (FOR OBJECTION)	22-02-2021	Jayaramanna Vs Karnataka Power Transmission Corporation Limited (KPTCL)	HariPrasad M.B.
14	Civil Misc. 217/2019 (FOR OBJECTION)	22-02-2021	Govindappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	HariPrasad M.B.

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15	Civil Misc. 218/2019 (FOR OBJECTION)	22-02-2021	Lakkamma Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariiprasad M.B.
16	Civil Misc. 226/2019 (FOR OBJECTION)	22-02-2021	Ranganathappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariiprasad M.B.
17	Civil Misc. 227/2019 (FOR OBJECTION)	22-02-2021	Sannagovindappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariiprasad M.B.
18	Civil Misc. 228/2019 (FOR OBJECTION)	22-02-2021	Krishnappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariiprasad M.B.
19	Civil Misc. 229/2019 (STEPS)	22-02-2021	Lakshmakka Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariiprasad M.B.
20	Civil Misc. 230/2019 (FOR OBJECTION)	22-02-2021	Puttashamaiah Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariiprasad M.B.
21	Civil Misc. 237/2019 (FOR OBJECTION)	22-02-2021	H.K.Ramaiah S/o Huliyappa Dead by Lrs Vs Assistant Commissioner, Land Acquisition Officer	K.C.Nagaraju
22	Civil Misc. 239/2019 (await notice)	22-02-2021	K.C.Jagadeeshaiah Vs The Executive Engineer	B.V.Vasanthakumar
23	Civil Misc. 336/2019 (FOR OBJECTION)	22-02-2021	Jayanna Vs The Chief Engineer	Rajakumar
24	Civil Misc. 463/2019 (APPEARANCE OF PARTY)	22-02-2021	Nanjundaiah Vs The Manager Power Greed Corporation of India Ltd	Girish
25	Civil Misc. 464/2019 (APPEARANCE OF PARTY)	22-02-2021	Basavaraju B P Vs The Manager Power Greed Corporation of India Ltd	Girish
26	Civil Misc. 465/2019 (APPEARANCE OF PARTY)	22-02-2021	Thungutaiah Vs The Manager Power Greed Corporation of India Ltd	Girish

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27	Civil Misc. 466/2019 (APPEARANCE OF PARTY)	22-02-2021	Nataraju Vs The Manager Power Greed Corporation of India Ltd	Girish
28	Civil Misc. 480/2019 (EVIDENCE)	22-02-2021	Gayitramma Vs Karnataka Power Transmission Corporation Limited(KPTCL),,	Hariprasad M.B.
29	Civil Misc. 523/2019 (EVIDENCE)	22-02-2021	Mailarappa Vs The Executive Engineer, KPTCL.,	Virupaksha G
30	Civil Misc. 548/2019 (NOTICE)	22-02-2021	Mallikarjunaiah K.N. Vs The Manager Power Greed Corporation of India Ltd	Girish
31	Civil Misc. 566/2019 (NOTICE)	22-02-2021	K.G.Siddaramanna Vs Assistant Executive Engineer	Dakshinamurthy M
32	Civil Misc. 570/2019 (NOTICE)	22-02-2021	Shivanna Vs Assistant Executive Engineer	Dakshinamurthy M
33	EX 521/2019 (NOTICE)	22-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Revanna.G.S	Niranjana Murthi E
34	EX 522/2019 (STEPS)	22-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Ramakrishnaiah	Niranjana Murthi E
35	EX 523/2019 (STEPS)	22-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Arasaiah.K.N	Niranjana Murthi E
36	Civil Misc. 191/2020 (NOTICE)	22-02-2021	E.Sanneerappa Vs Asst. Executive Engineer(Eecl),,	Rangaraju B.A
37	Civil Misc. 224/2020 (NOTICE)	22-02-2021	Ramaiah Vs Deputy General Manager, M/s Power Grid Corporation India Limited.,	Nagaraju T
38	Civil Misc. 233/2020 (NOTICE)	22-02-2021	C.Paranna Vs Power Greed Corporation of India Ltd	B.J.Sanmathi Kumar

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	M.V.C. 444/2020 (NOTICE)	22-02-2021	Tejaswini M.K Vs Jagadeesha	A.Chaluvaraj

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 132/2019 (NBW)		Gubbi Police station Vs Siddegowda	Public Prosecutor
2	SC 92/2019 (HBC)		Kora Police station Vs Thippeswamy K @ Thippaiah	Public Prosecutor
3	SC 39/2020 (HBC)		Tilak Park Police station Vs Ragavendra Allias Raghu Allias Ranganna	Public Prosecutor
4	SC 56/2020 (HBC)		Tilak Park Police station Vs Raghavendra @ Raghu	Public Prosecutor
5	CRL.A 20/2018 (JUDGEMENT)		Gangalakshamma Vs Gangaramaiah	Mahesh P
6	CRL.A 25/2018 (JUDGEMENT)		Pankaja Vs Manjunatha L	Mahesh P
7	CRL.R.P. 55/2018 (ARGUMENTS) IA/1/2018		Shahanaz Vs Tumkur Traffice Police station	Nisar Ahamed K
8	SC 105/2018 (ARGUMENTS)		Tavarekere Police station Vs Ranganna Alias Ranganatha	Public Prosecutor
9	CRL.A 30/2019 (ARGUMENTS) IA/1/2019		Rama @ Ramu @ Puje Kunita Rama Vs Amruthur Police Station	H S Sheshadri
10	CRL.A 76/2019 (ARGUMENTS)		Ravi Vs Amruthur Police Station	Manjunatha G
11	CRL.A 19/2020 (ARGUMENTS)		Jayanna.M Vs Sira Police Station	Jayaramaiah B
12	CrI.Misc. 1118/2020 (ORDERS)		Mariyappa Vs Huliyurdurga Police station	P.Mahesh
13	CrI.Misc. 1120/2020 (FOR OBJECTION)		R.M.Shanthakumar Vs Bellavi Police station	B.A.Gururaja

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 285/2011 (FOR OBJECTION)		Jayamma Vs Subburayappa	
2	R.A. 244/2017 (ARGUMENTS)		G. Madiyappa Vs Gangahanumakka	K.C.RAJANNA
3	R.A. 8/2018 (ARGUMENTS)		Rathnamma Vs Rangaswamaiah	Raghu V.L.
4	M.V.C. 19/2018 (EVIDENCE)		Padmanabha B.M. alias Padmanabh Vs N. Manjunath	Somashekhara B
5	R.A. 258/2018 (ARGUMENTS)		Pathegowda Vs Lakshamma	Thimmaiah M.
6	M.V.C. 1035/2018 (ARGUMENTS)		Shashikala.K.N Vs Shivu	H.T.Anand
7	M.V.C. 1036/2018 (ARGUMENTS)		Annapoorna Vs Shivu	H.T.Anand
8	M.V.C. 1063/2018 (EVIDENCE)		Shankuntala Vs Javaheer	H.T Anand
9	M.V.C. 1064/2018 (EVIDENCE)		Neelamma Vs Javaheer	H.T Anand
10	R.A. 322/2018 (ARGUMENTS)		Ramaswamy V. Vs Anusuyamma	Thimmaiah M.
11	R.A. 353/2018 (STEPS)		Chandra Mouli Vs Arifunnisa	S.R.Ramakrishnaiah
12	R.A. 110/2019 (ARGUMENTS)		T.B.Prabhulingappa Vs Narayanappa @ Sannappa	N.Basavaraj
13	M.V.C. 581/2019 (EVIDENCE)		H.R.Rajeshwari Vs Muthu	Srinivasa Murthy N H
14	M.V.C. 1465/2019 (written statement of R2)		Parvathi Vs Raja M.	Lokesh T H
15	M.V.C. 1565/2019 (written statement of R2)		Jithendra Ram Vs Ranganath M	Mahesh T P

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 29/2020 (JUDGEMENT) IA/1/2020		Krishnamurthy Vs Special Land Acquisition officer	Lokesh D M
17	M.V.C. 1076/2020 (FIRST HEARING) IA/1/2020		Rollappa Vs Nagaraju.M	B.S.Doreswamy
Cases listed below are adjourned due to Covid 19				
18	Civil Misc. 83/2015 (ARGUMENTS) IA/1/2015	23-01-2021	N.B.Basavanna Vs Superintendent Engineer	N.B.Basavaraju
19	Civil Misc. 221/2018 (EVIDENCE)	23-01-2021	Kothurappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
20	Civil Misc. 229/2018 (EVIDENCE)	23-01-2021	K.L.Prasanna kumar Vs The Superintendent Engineer, KPTCL	Devaraju T.G.
21	Civil Misc. 235/2018 (EVIDENCE)	23-01-2021	Krishnamurthy A.R. Vs Powergrid NM Transmission Ltd	H.M. Ananthakumaraiah
22	Civil Misc. 237/2018 (EVIDENCE)	23-01-2021	Kadaramma Vs Power grid NM Transmission Ltd	C.G. Lakshmisha
23	Civil Misc. 279/2018 (EVIDENCE)	23-01-2021	Siddagangaiah Vs Power grid corporation of India Ltd., Vasanthanarasapura Industrial Area, Tumkur Taluk	T. Rajanna
24	Civil Misc. 285/2018 (EVIDENCE)	23-01-2021	Devaraju K Vs M/s Karnataka Power Transmission Co. ltd	C.G.Lakshmisha
25	Civil Misc. 288/2018 (EVIDENCE)	23-01-2021	Smt. Jayamma Vs M/s Karnataka Power Transmission Co. Ltd, Tumkur	C.G.Lakshmisha
26	Civil Misc. 289/2018 (EVIDENCE)	23-01-2021	Shivanna Vs Powergrid NM Transmission Ltd,	C.G. Lakshmisha
27	Civil Misc. 293/2018 (EVIDENCE)	23-01-2021	Thimaiah Vs KUDIGI Transmission Limited	K.H.Thippeswamy
28	Civil Misc. 294/2018 (EVIDENCE)	23-01-2021	Peddakka Vs KUDIGI Transmission Limited	Thippeswamy K.H.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	Civil Misc. 335/2018 (EVIDENCE)	23-01-2021	Abbada Thimmanna Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
30	Civil Misc. 337/2018 (EVIDENCE)	23-01-2021	Mahalingaiah Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
31	Civil Misc. 412/2018 (EVIDENCE)	23-01-2021	Shivananjaiah Vs The Executive Engineer (Ele)	Dakshinamurth M.
32	Civil Misc. 440/2018 (EVIDENCE)	23-01-2021	Sowbhagyamma Vs The Executive Engineer (Elc)	Dakshinamurthy M
33	Civil Misc. 443/2018 (EVIDENCE)	23-01-2021	Seetharamaiah Vs Government of India	G.N.B.Aradhya
34	Civil Misc. 444/2018 (EVIDENCE)	23-01-2021	P.G.Shivanna Vs Government of India (Trans)	G.N.B.Aradhya
35	Civil Misc. 706/2019 (FOR OBJECTION)	23-01-2021	The Special Land Acquisition officer and Competent Officer Vs Y.H.Kumaraiah @ Shivakumar	M/S Angadi and Co.
36	Civil Misc. 707/2019 (STEPS)	23-01-2021	The Special Land Acquisition officer and Competent Officer Vs Gowramma	M/S Angadi and Co.

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 91/2020 (NBW)		Women Police Station Vs Manjunatha	P.P.
2	SPL.C 132/2020 (HBC)		Koratagere Police Station Vs Basavaraju	P.P.
3	SPL.C 133/2020 (HBC)		Gubbi Police station Vs Raghu @ Rajesh	P.P.
4	SPL.C 331/2020 (HBC)		Pattanayakanahalli Police station Vs Narasimhamurthy	P.P.
5	SPL.C 246/2019 (Fixed Date for trial)		Nonavinakere Police Station Vs Manjunatha @Manja @Karadi	Public Prosecutor
6	SPL.C 264/2019 (Fixed Date for trial)		Kolala Police station Vs Nagaraju R	Public Prosecutor
7	SPL.C 382/2019 (Fixed Date for trial)		Huliyur Police station Vs Vasanthakumara	Public Prosecutor
8	SPL.C 393/2019 (Fixed Date for trial)		Women Police Station Vs Manjunatha	Public Prosecutor
9	SPL.C 529/2014 (EVIDENCE)		Tumkur Rural Police Vs Sipayi	
10	SPL.C 124/2018 (EVIDENCE)		Sira Police Station Vs ModilSab	
11	SPL.C 127/2018 (EVIDENCE)		Women Police Station Vs Nagaraju	Public Prosecutor
12	SPL.C 77/2019 (EVIDENCE)		Handanakere Police station Vs Bhaila alias Bilappa	Public Prosecutor
13	SPL.C 447/2019 (EVIDENCE)		Medigeshi Police station Vs Srinivasa @ Seena @ Gunda	Public Prosecutor
14	SPL.C 338/2020 (APPEARANCE OF ACCUSED)		Kallambella Police station Vs Puttaraju	P.P.

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 1108/2020 (ARGUMENTS)		M.T. Manjunatha Vs State by C.N. Halli Police, C.N. Halli	T.N.Manjunatha

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	SPL.C 387/2016 (EVIDENCE)		Lokayuktha Police Vs Maruthi Neelakanta Keene	Public Prosecutor
2	SPL.C 489/2016 (EVIDENCE)		Lokayuktha Police Vs N Umesha	Public Prosecutor K N Basavaraju
3	SPL.C 423/2017 (ARGUMENTS)		Anti corruption Bureau Police station Vs Muddalagiriappa	Public Prosecutor R Jagannath

**Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
()				
02.45 PM to 05.45PM				
1	M.V.C. 1078/2020 (FIRST HEARING)		KEMPAMMA Vs RAMESH A G	Manjamma K R
2	M.V.C. 865/2019 (SETTLEMENT)		Rajappa Vs Chandre Gowda	Sunil.M Nanjegowda
3	M.V.C. 1378/2019 (SUMMONS)		Lavanya.R.Raju Vs Sanjay R Pandey @ Sanjay Rajbanshi Pandey	Doreswamy B S
4	P and SC 6/2019 (NOTICE) IA/1/2019		Raghavendra Vs Usha	Poonam.N
5	Civil Misc. 630/2019 (FOR ENQUIRY)		Special Land Acquisition officer and Competent Authority Vs H.Nanjundappa	Prakash Angadi.B.V
6	R.A. 291/2019 (STEPS) IA/1/2013 IA/2/2013		Venkataswamaiah Vs K.G.Marulasiddaiah	T.S.Krishnashastry Shivananjappa P
7	R.A. 39/2020 (ARGUMENTS)		Ganganna Vs Rajkumar	Gundanna D Rajanna K C
8	R.A. 40/2020 (ARGUMENTS)		Ganganna Vs T.S.Parameshwarappa	Gundanna D K C Rajanna
9	R.A. 47/2020 (NOTICE)		Kareem Pasha Vs Saleem Khanum Dead by LRs.	G.H.S
10	R.A. 68/2020 (STEPS)		Thimmappa Vs Venkataravanappa	Somasundar.H.L
11	R.A. 112/2020 (STEPS)		H.S.Gangadharaiah Vs Basavanna	R.Nagesh Rao Gaikwad
12	R.A. 130/2020 (NOTICE)		Gangamma Vs T.S.Nagaiah	Yogish T R K P Manjuprakash
13	R.A. 135/2020 (JUDGEMENT)		Gowdaiah Vs Lakkappa	Bhasmangi Rudraiah H S Venkatesh G

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 155/2020 (ARGUMENTS)		Siddagangaiah Vs Basavaraju	Borappa.K C R Ashwath Kumar
15	M.V.C. 144/2020 (FOR OBJECTION)		Sahira Banu Vs Ayub Khan Mohammed	Zafrulla Khan
16	M.V.C. 145/2020 (FOR OBJECTION)		Rafi Ulla Khan Vs Ayub Khan Mohammed	Zafrulla Khan
17	M.V.C. 146/2020 (FOR OBJECTION)		Zaina Khan Vs Ayub Khan Mohammed	Zafrulla Khan
18	R.A. 209/2020 (STEPS) IA/1/2020		Gangahanumakka Dead by LRs., 1) Nagaraju Vs Special Land Acquisition officer	P.R.Jayarangaiah
19	R.A. 223/2020 (NOTICE)		G.S.Mallesappa Vs G.S.Somashekar	Halappa G B
20	R.A. 239/2020 (ARGUMENTS) IA/1/2020		Ranganathaiah Dead by L.Rs. Shivamma Vs The Special Land Acquisition officer	Chandrashekariah N M
<u>11.00 AM to 02.00PM</u>				
21	R.A. 68/2015 (Respondent Arguments) IA/1/2015 IA/2/2015		K.C. Jayanna Vs K.S. Basavarajaiah dead by his L.Rs. 1a Sowbhagya	Rajanna K C Ranganathreddy H V
22	M.V.C. 1092/2017 (EVIDENCE)		Rangamma Vs Hanumantharaju	Bendre Kumar T
23	M.V.C. 1156/2017 (ARGUMENTS)		M.B. Gangadaraiah Vs Prithvikumar A	Kumaraswamy M N
24	M.V.C. 1287/2017 (EVIDENCE)		Yatheesh.N.J. Vs K.G. Narasimhaiah	Natesh S
25	R.A. 45/2018 (NOTICE) IA/1/2018		The Deputy Chief Engineer, South-Western Railway, West- II/Construction, Bangalore Vs K.T. Venkatesh	G.S. Ramasesha

**Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.V.C. 450/2018 (EVIDENCE)		Yogitha D.K. Vs The Head Master, Vidhya Education Society	M.S.Chandrashekar
27	R.A. 229/2018 (JUDGEMENT) IA/1/2018		N.Shivakumar Vs Lakshmi Prasad	H.P.Nataraj Pandurangavittal B K
28	R.A. 135/2019 (STEPS) IA/1/2019 IA/2/2019		Rita Vs Ahalya Singh	M.S.HARISHBABU Shashibush
29	M.V.C. 662/2019 (await notice)		Venkatamma.N Vs G.M.Veerendra	H.T.Anand
30	M.V.C. 709/2019 (EVIDENCE)		Nagarajanaik.R Vs Krishnanaik	G.H.Kariyanna
31	M.V.C. 824/2019 (EVIDENCE)		Ravi.V.D Vs John Suresh Babu	Mahesh T P
32	M.V.C. 989/2019 (EVIDENCE)		Rajinder Kumar Vs The Managing Director	Ansar Pasha M
33	R.A. 207/2019 (STEPS) IA/1/2019		T.V.Narasimhamurthy Vs Eranna S/o Late Doddeeraiah Dead by LRs.,	Jagannath K S
34	M.V.C. 1077/2019 (Respondent evidence)		Padmavathi Bai Vs Kumaraswamy.C.T	Mallikarjunaiah H V
35	R.A. 228/2019 (STEPS) IA/1/2019 IA/2/2019		Bhagyalakshmi Vs Krishna S/o Eranna Dead by LRs.,	Venkateshappa V R
PAPER PUBLICATION				
36	R.A. 190/2019 (SUMMONS) IA/1/2019		The Deputy Chief Engineer., Vs Nanjachari Late Honnachari Dead by LRs.,	Nijalingappa M.E
37	M.V.C. 1333/2019 (SUMMONS)		Kamala.T.V Vs Sanjay Pandey @ Sanjay Rajbanshi Pandey	Srinivasa Murthy N H

Cases listed below are adjourned due to Covid 19

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	M.V.C. 1281/2017 (STEPS)	09-12-2020 (11.00 AM to 02.00PM)	Lakshmidevi Vs Ramesh.R.J.	V.R.Venkateshappa IMTIYAZ AHMED
39	Civil Misc. 616/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs Ayub Khan @ Ayub	Prakasha Angadi.B.V
40	Civil Misc. 618/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and competent Authority Vs Gowrishankar	Prakasha Angadi.B.V
41	Civil Misc. 619/2019 (STEPS)	09-12-2020	Special Land Acquisition officer Vs Shivakumar	Prakasha Angadi.B.V
42	Civil Misc. 620/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs H.N.Renukaiah	Prakasha Angadi.B.V
43	Civil Misc. 621/2019 (FOR OBJECTION)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs A.R.Devabanu	Prakasha Angadi.B.V
44	Civil Misc. 622/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs Ambika	Prakasha Angadi.B.V
45	Civil Misc. 623/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs Shivagangamma	Prakasha Angadi.B.V
46	Civil Misc. 624/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs M.V.Kumara Swamy Dead By LRs.,	Prakasha Angadi.B.V
47	Civil Misc. 625/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Authority Vs Shivakumar	Prakasha Angadi.B.V
48	Civil Misc. 626/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs N.G.Darshan	Prakasha Angadi.B.V
49	Civil Misc. 627/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs Thopamma	Prakash Angadi.B.V

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	Civil Misc. 628/2019 (STEPS)	09-12-2020	Special Land Acquisition officer and Competent Authority Vs M.V.Kumara swamy	Prakasha Angadi.B.V
51	Civil Misc. 629/2019 (STEPS)	09-12-2020	Special Land Acquisition officerand Competent Authority Vs Vishweshvarappa	Prakasha Angadi.B.V
52	M.V.C. 406/2020 (STEPS)	09-12-2020	H.B.Nagendra Vs Sharada S.	Kumaraswamy C S
53	M.V.C. 407/2020 (STEPS)	09-12-2020	Balachandramurthy Vs Sharada S.	Kumaraswamy C S
54	M.V.C. 409/2020 (STEPS)	09-12-2020	Puttaraju Vs Madhusudhan	Kumaraswamy C S
55	R.A. 227/2020 (STEPS) IA/1/2020	09-12-2020	Hanumakka Vs Lakkamma	Jagannath K S
56	M.V.C. 848/2020 (STEPS)	09-12-2020	Srinivasa @ Srinivasachar Vs Vijaykumar	Chandrashekar M S